

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2894

ANSWERED ON:11.12.2012

INVESTIGATION INTO FOREIGN FUNDING

Bundela Shri Jeetendra Singh;Thamaraiselvan Shri R.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Babbar Khalsa International is getting financial support from hostile foreign agencies/foreign countries;
- (b) if so, the details of such cases reported during each of the last three years and the current year;
- (c) whether the National Investigation Agency has initiated a probe into the funding of Babbar Khalsa International which has received Rs. 80 crore in the last four years to fund its cadres, from a foreign NGO;
- (d) if so, the details thereof;
- (e) whether the National Investigation Agency has also registered a case against Babbar Khalsa International and a foreign NGO; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.PN. SINGH)

(a) to (f): Yes, Madam. The inputs indicate that Babbar Khalsa International (BKI) operatives are receiving funds from abroad to commit terrorist activities in India. The National Investigation Agency (NIA) has registered cases against Babbar Khalsa International (BKI) activists under Unlawful Activities (Prevention) Act vide crime No.RC-05/2012/NIA/DLI on allegation that certain persons based abroad are sending money to certain intermediaries based in Punjab for transferring them to jailed terrorist and their families as well as for revival of terrorism in Punjab. The matter is under investigation.